

Corporation. The service charges recovered by the Corporation in respect of engineering items were as follows :

1965-66	Rs. 24,69,396.60
1966-67	Rs. 33,09,917.98
1967-68	Rs. 30,78,679.151

The total values licensed during the three years for import of engineering goods from various countries by the Corporation on stock and sale basis are given below :

1965-66	Rs. 1313.10 lakhs
1966-67	Rs. 2751.94 lakhs
1967-68	Rs. 1994.82 lakhs

#### Consultancy Work in Garden Reach Workshop, Calcutta and Goa Naval Base

3589. SHRI S. D. SOMASUDARAM : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the consultancy work in regard to the work of Garden Reach Workshop in Calcutta and Goa Naval base was given to the firm of Bruce White, a foreign firm ;

(b) whether it is also a fact that there are Indian consultants who could do this work equally well ; and

(c) if so, the reasons for awarding the above consultancy work to a foreign firm resulting in the loss of valuable foreign exchange to the country ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). Sir Bruce White Wolfe Barry and Partners (India), a firm registered in India has been engaged for preparing a feasibility report at a consultancy fee of Rupees fifteen thousand by M/S Garden Reach Workshops. This firm has not been employed as consultants for the Naval Base at Goa. No foreign exchange payment is involved and the consultancy fee is payable only in Rupees. This firm was asked to give a feasibility report because of their experience in similar work in Mazagon Dock Limited.

#### Export of Processed Food

3590. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the quantity and value of processed

foods exported during the period April, 1968 to 31st December, 1968 as compared to the exports during the corresponding periods of the years 1966 and 1967 ;

(b) the details of the main items of processed foods exported together with the names of the importing countries ; and

(c) the steps, if any, proposed to be taken to improve their exports ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT—405/69.*]

(c) The following measures to increase exports of processed food items have already been taken :

(i) to neutralise the price of sugar, cash assistance varying from 3% to 17% on the f.o.b. realisation of exports is available to sugar-based products;

(ii) in order to provide for import of raw materials and packaging materials, import replenishment licences varying from 5% to 60% of the f.o.b. realisation are available ;

(iii) duty draw-back is available on tinplate used for packaging. Rebate of excise duty on sugar used for products for export is also available. In addition, sugar is being released to the industry on controlled rates out of the levy quota to meet export orders.

In addition to these, some specific proposals for products which have big potential abroad are under consideration.

#### Indo-Nepal Technical Council

3591. SHRI ONKAR LAL BERWA : SHRI CHENGALRAYA NAIDU :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that India and Nepal have decided to set up a Technical Council ;

(b) if so, the main features thereof ; and

(c) when it is likely to be set up ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE AND  
SUPPLY (SHRI CHOWDHARY RAM  
SEWAK); (a) No, Sir.

(b) and (c). Do not arise.

वर्ष 1969-70 में भारत का निर्यात

3592. श्री नारायण स्वरूप शर्मा :

श्री रामस्वरूप विद्यार्थी :

कुमारी कमला कुमारी :

श्री श्रीम प्रकाश त्यागी :

श्री श्रीकार सिंह :

श्री हुकम चन्द छद्वाय :

क्या बंदेशिक व्यापार तथा पूर्ति मंत्री यह  
बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1969 में निर्यात व्यापार  
वढ़ाने के लिए सरकार का विचार कोई विशेष  
उपाय करने का है ;

(ख) यदि हाँ, तो उसका व्योरा क्या है ;  
और

(ग) वर्ष 1969 के लिये सरकार ने निर्यात  
के क्या लक्ष्य निर्धारित किये हैं ?

वैदेशिक व्यापार तथा पूर्ति मन्त्रालय में  
उप-मन्त्री (श्री चौधरी राम सेवक) : (क) और  
(ख). विगत में किये गये निर्यात संवर्धन के  
उपायों के व्योरे लोक सभा में अतारांकित प्रश्न  
संख्या 182 के उत्तर में 18 फरवरी, 1969 को  
सभा-पटल पर रखे गये थे। निर्यात संवर्धन के  
क्षेत्र में हाल ही में निम्नलिखित प्रगति हुई  
है :—

(1) भारतीय औद्योगिक विकास बैंक ने  
एक योजना की घोषणा की है जिसके  
अन्तर्गत, वारिन्डियक बैंकों के सहयोग  
से, यह पूंजीगत मान, इंजीनियरी  
सामान, अथवा सम्बद्ध सेवाओं का  
निर्यात करने वाली औद्योगिक कर्मों  
को दीर्घावधि वित्तपोषण तथा प्रत्या-  
भूति सुविधाएं प्रदान करेगा।

(2) संवेष्टन ऋण की अवधि को 3 महीने

से बढ़ा कर 6 महीने कर दिया  
गया है।

(3) पटसन, चाय आदि प्रमुख मर्दों पर  
लगने वाले निर्यात शुल्क में कटौती  
तथा निर्यात-बाजार विकास फ़ूट जो  
बजट में घोषित की गई है।

उपरोक्त उपायों के अतिरिक्त अन्य अनेक  
उपायों पर विचार किया जा रहा है और शीघ्र  
ही इनकी घोषणा कर दी जाएगी।

(ग) चौथी पंच वर्षीय योजना के पहले  
वर्ष 1969-70 में निर्यातों का लक्ष्य चौथी पंच-  
वर्षीय योजनाओं के अन्य लक्ष्यों के साथ निर्धा-  
रित किया जायेगा।

#### State Trading Corporation of India

3593. SHRI PREM CHAND VERMA:  
AND THE Minister of FOREIGN TRADE  
AND SUPPLY be pleased to state :

(a) the amounts of authorised and paid-up  
capital of the State Trading Corporation  
of India Ltd. at the time of its setting up  
and the figures as on the 31st March, 1968 ;

(b) the amount of loan it owed to the  
Central Government, banks or other parties  
as on the 31st March, 1968 ;

(c) the sum paid as interest by the  
Corporation during the last three years ;

(d) the working results of the Corpora-  
tion during the last three years ; and

(e) the extent of profits made or loss  
sustained, the main causes for the loss, if  
any, and the estimates for the year 1968-69 ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE AND  
SUPPLY (SHRI CHOWDHARY RAM  
SEWAK) : (a)

	Authorised capital	Paid up capital
18.5.1956	Rs. 1 crore	Rs. 5 lakhs
31.3.1968	Rs. 5 lakhs	Rs. 2 crores.

(b) To the State Bank  
of India : Rs. 16.16 crores  
To the Government of  
India : Rs. 2.00 crores